



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4850/2020 CAVT. NO.04932/020,	GANESH DEBNATH <b>Versus</b> STATE BANK OF INDIA AND ANR	MR. B SHARMA MR. H DAS MS. A GOGOI MR. D K NATH	MR G DAS FOR CAVEATOR
2	WP(C)/5389/2020	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. <b>Versus</b> JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	
<b>ADMISSION</b>				
3	WA/315/2019	SUBIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR P CHOUDHURY MS B GOSWAMI	MR. P J SAIKIA MS D DUTTA FOR CAVEATOR
4	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS
5	WA/361/2019	SRI NITYANANDA SARKAR AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	SC, EDU SC, FINANCE
6	C.Ex.App./1/2020	M/S LUKWAH TEA ESTATE <b>Versus</b> THE COMMISSIONER OF CGST AND CENTRAL EXCISE AND ANR	MR N DASGUPTA MS P SIKDAR	SC, CENTRAL EXCISE
7	C.Ex.App./2/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX <b>Versus</b> M/S PREMIER CRYOGENICS LTD.	MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	
	<b>WITH</b> I.A.(Civil)/1008/2020 <b>in</b> C.Ex.App./2/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX <b>Versus</b> M/S PREMIER CRYOGENICS LTD.	MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	
8	C.Ex.App./84/2018	PREMIER CRYOGENICS LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.

9	C.Ex.App./3/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, GUWAHATI <b>Versus</b> INDIAN OIL CORPORATION LIMITED	ASSTT.S.G.I.	MR. K N CHOUDHURY DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA SC, I O C
10	PIL/39/2020 FIXED	GAUTAM UZIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G UZIR PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. SC, OIL
11	WA/200/2020 WA 152/2020, REV.PET. 91/2020, WP(C) 3411/2020(ALL D/O), FIXED	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	DR. B AHMED MR. M H BARBHUYAN MS N J BEGUM	SC, PNRD GA, ASSAM
12	WA/205/2020	ROHIM UDDIN BARBHUIYA <b>Versus</b> THE SUPERINTENDANT OF POLICE AND ANR.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
13	WA/208/2020	JAYALAKSHMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M U AHMED MR I AHMED MD M RAHMAN	SC, HEALTH
14	WP(C)/4647/2020	SEKHAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K BAGCHI	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
15	I.A.(Civil)/1049/2019 FIXED <b>in</b> WA/6958/2018	KREMILLA SANGMA AND ANR <b>Versus</b> GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
	<b>WITH</b> WA/6958/2018 (Filing Number)	KREMILLA SANGMA AND ANR <b>Versus</b> GELWINDO MARAK AND 7 ORS		
16	PIL/47/2020 FIXED	JEEVAN MUNDA <b>Versus</b> THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM SC, NHAI MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16- R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16- R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16- R18, R20, R24, R25, R35) SC, K A A C
17	I.A.(Civil)/1013/2020 FIXED <b>in</b> WA/4100/2020	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS <b>Versus</b> SHRI ANUP KUMAR DAS	SWATI. B. BARUAH (TG) MS D K DOLEY MR I AHMED MRS. R YASMIN	DR. B AHMED MR. N HAQUE MR. A K AZAD
	<b>WITH</b> WA/4100/2020 (Filing Number)	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS <b>Versus</b> SHRI ANUP KUMAR DAS (E)		
18	I.A.(Civil)/2136/2020 <b>in</b> C.Ex.App./4919/2018	CHAMONG TEA CO. LIMITED <b>Versus</b> COMMISSIONER OF CENTRAL EXCISE, DIBRUGARH	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE
	<b>WITH</b> C.Ex.App./4919/2018 (Filing Number)	CHAMONG TEA CO. LTD <b>Versus</b> COMMISSIONER OF CENTRAL EXCISE		

**HEARING**

19	PIL/72/2016 FIXED	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
20	<b>WITH</b> WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	GA, ASSAM SC, GMC SC, A S A M B
	<b>WITH</b> I.A.(Civil)/1211/2020 <b>in</b> WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
21	Mat.App./29/2019 WITH LCR, FIXED	SRI BISWAJIT BARMAN <b>Versus</b> SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/2508/2019 <b>in</b> Mat.App./29/2019	SRI BISWAJIT BARMAN <b>Versus</b> SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
22	WA/57/2019 FIXED	MD MUKSIDUL ISLAM and ANR <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.B CHAKRABORTY MS.D BORGHAIN MR.T R SARMA MR.L GOGOI	SC, ELEM. EDU SC, FINANCE DEPTT.
23	<b>WITH</b> WA/63/2019	MD. KUBBED ALI and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MS. D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5544/2019 B/O	ROUSHANARA KHATUN @ RAS NESSA BIDHABA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/9390/2019 B/O	AKLIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. B ZAMAN MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5307/2020	KARFUL NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5312/2020	SITUL MULLAH @ SITOL MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5326/2020	TASIRAN @ TASIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5328/2020	FULJAN NESSA @ JAMELA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5329/2020	JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5343/2020	ASHOK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/5351/2020	MD. ROFIQUE UDDIN @ ROFIQUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MD. I HUSSAIN MS. P S LASKAR MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/5358/2020	SURJYA MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A K AZAD MR. S K ROY MS. C KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
11	WP(C)/7371/2015 FIXED	NABA JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS J BHUYAN MR. A K DAS	GA, ASSAM (R1-3) MR. S HUSSAIN(R-4) MR. U B SARMA (R4) MR. L SARMA (R- 5and6) MD. K ALI (R-4) MR. D ADHIKARY(R-4) MR. H C SARMA (R- 5&6)
12	W.P.(CrI.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
13	WA/43/2019 WP(C) 5541/2012, WP(C) 4496/2010, WP(C) 4593/2014, WP(C) 5122/2009(ALL D/O), FIXED	ALL ASSAM IMAM COUNCIL (AAIC) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 63 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS	MR. D SAIKIA GA, ASSAM MR. A K TALUKDAR (R4)
14	WP(C)/7729/2019 WITH LCR, B/O	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1911/2020 <b>in</b> WP(C)/7729/2019	MD. SONGSER ALI @ SAMSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A LASKAR MR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WA/202/2020	DEBANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR D SAIKIA MR. B K DAS	SC, PNRD GA, ASSAM MR D MAHANTA FOR CAVEATOR
16	WA/207/2020	NARENDRA NATH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS. S DAS	GA, ASSAM SC, AG SC, P H E SC, FINANCE
<b>ORDERS</b>				
17	I.A.(CrI.)/208/2020 WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./91/2020	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
	<b>WITH</b> CrI.A./91/2020	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
18	I.A.(CrI.)/348/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./1751/2020	MD. RAFIQ BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S M ABDULLAH P MR R ISLAM	MS. G BORAH (R2) PP, ASSAM
	<b>WITH</b> CrI.A./1751/2020 (Filing Number)	MD. RAFIQ BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR		
19	I.A.(CrI.)/549/2020 WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./352/2019	SRI JOGESH RABHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
	<b>WITH</b> CrI.A./352/2019	SRI JOGESH RABHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM

20	I.A.(Civil)/2123/2020 WITH LCR in WP(C)/7585/2018	ALIMUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> WP(C)/7585/2018	ALIMUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>HEARING</b>				
21	WP(C)/456/2016 FIXED	SMT. KHESHELI CHISHI and 6 ORS <b>Versus</b> THE STATE OF NAGALAND AND 13 ORS	MR. D TALUKDAR MR. S BHUYAN MR. P CHOUDHURY MS. B DAS	GA, NAGALAND SC, GHC
22	Crl.A./20/2018 WITH LCR, B/O	ADALAT PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM MR H SHARMA, ADDL PP, ASSAM MR. B C CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	I.A.(Civil)/2683/2019 WP(C) 3734/2017(D/O), FIXED in WP(C)/3734/2017	LILY DUTTA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. B D DAS MR. H K SARMA MS. J RONGPIPI	MR. A C BORBORA (R-3) GA, ASSAM (R- 7 & 8) MRS. R BORBORA(R- 3) MR. K GOGOI (SC, HIGHER EDUCATION DEPT., R-1 & 2) MR. M SMITH (R- 3 & 4) MR. V K BAROOAH(R- 5 & 6) MR. N SAIKIA (R- 3 & 4) MR. S BAISHYA(R- 5 & 6)
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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/602/2020	SURJYA KUMAR DUTTA <b>Versus</b> GAURAV BOTHRA, IAS AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	
2	Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	
3	WP(C)/5414/2020	NAMITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	SC, CO OP MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
4	WP(C)/5417/2020	SHAMIM SULTANA SUMON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM
5	WP(C)/5420/2020	SUCHITRA BALA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA	SC, AG SC, FOREST
6	WP(C)/5421/2020 CAVT. NO.07092/020,	SOMA NATH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY FOR CAVEATOR SC, REVENUE
7	WP(C)/5424/2020	FORCE NO. 901710135 INSP/STENO SUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
8	WP(C)/5426/2020	AKHERUL ISLAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
9	WP(C)/5429/2020	BHARAT CH KUMAI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N ANAND MR. A K SINGH MS D SAIKIA	SC, PNRD SC, FINANCE
10	WP(C)/5430/2020	BANTI BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	ASSTT.S.G.I.
11	WP(C)/5433/2020	ARPANA DEVI, <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	ASSTT.S.G.I.



12	WP(C)/5436/2020	HIRANYA SONOWAL AND 11 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR. R R KAUSHIK	SC, APDCL
13	WP(C)/5438/2020	HARIPADA MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	SC, OIL
14	WP(C)/5445/2020	DEEP ADHIKARI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS MR K THAKUR MS I PATAR	SC, PNRD
15	WP(C)/5447/2020	ANUP PATGIRI <b>Versus</b> THE DEPUTY SECRETARY, BRAHMAPUTRA BOARD AND 4 ORS	MR. N K KALITA	MR. S C KEYAL(SC,B BOARD)
16	WP(C)/5450/2020	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	SC, FOREST
17	WP(C)/5454/2020	DIPAK KUMAR NATH AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. S SAHU MR T CHHETRI MR. M J GOGOI	GA, ASSAM SC, SERICULTURE
18	WP(C)/5457/2020	AKASH BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K GOSWAMI	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD
19	WP(C)/5459/2020	GS 196492N OEM MANJUL PHUKAN AND 18 ORS. <b>Versus</b> THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
20	WP(C)/5460/2020	UPENDRA NATH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
21	WP(C)/5465/2020	MONESWARI KHERKOTARI AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
22	WP(C)/5466/2020	CT/GD RAJU GOGOI, FORCE NO. 065137204 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	ASSTT.S.G.I.
23	WP(C)/5471/2020	BHARATI CHETRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN MS A DEVI	GA, ASSAM SC, PWD
24	WP(C)/5473/2020	JUNIA BASFOR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM
25	WP(C)/5482/2020	DR. SYEDA SABIRA SAHIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 5 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ONGC

**ADMISSION**

26	WP(C)/8747/2018 FIXED	ADALAT SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	GA, ASSAM SC, FINANCE DEPTT.
27	WP(C)/2969/2019 FIXED	BALWANT SINGH <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. H. BURAGOHAIN MS. A DEVI MS. R CHAKRABORTTY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3848/2019 <b>in</b> WP(C)/2969/2019	BALWANT SINGH <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR H BURAGOHAIN MS A DEVI	GA, ASSAM
28	WP(C)/4782/2020 FIXED	SUBRATA DEB <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.

**ORDERS**

29	I.A.(Civil)/1082/2020 FIXED in WP(C)/7845/2018 <b>WITH</b> WP(C)/7845/2018	GUNESWARI DEKA KALITA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS  THE UNION OF INDIA AND 6 ORS <b>Versus</b> DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR A DASGUPTA MS B DAS  MR. S C KEYAL	ASSTT.S.G.I.   MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
	<b>WITH</b> I.A.(Civil)/3824/2019 in WP(C)/7845/2018	NAGEN RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS. B DAS	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1083/2020 in WP(C)/7845/2018	MANOJ KUMAR SALOI AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1170/2020 in WP(C)/7845/2018	PANKAJ GOSWAMI AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1171/2020 in WP(C)/7845/2018	AJMAT ALI AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/9120/2019	MOHIBUDDIN HABIBULLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED MR I HOQUE	GA, ASSAM
2	WP(C)/4679/2020 FIXED	ADITYA DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, WATER RESOURCE
3	WP(C)/5066/2020 B/O	NARMADA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN	GA, ASSAM SC, REVENUE
4	WP(C)/5114/2020	JINTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, FOREST
5	WP(C)/5118/2020 FIXED	RAMA KANTA PAUL <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORP LTD AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, AFDC
6	WP(C)/5138/2020 FIXED	PUB DERGAON KRISHNARAM ADARSHA HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. GA, ASSAM SC, REVENUE
7	WP(C)/5217/2020 FIXED	HRIDAYJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/5408/2020	PRADIP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS D ANGANA	SC, WATER RESOURCE SC, REVENUE
9	WP(C)/5410/2020	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
10	WP(C)/5419/2020	MORIOM BIBI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
11	WP(C)/5425/2020	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	SC, GMC

12	WP(C)/5431/2020	M/S BAJRANG STEEL (SALES) CORPORATION AND ANR. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
13	WP(C)/5432/2020	ANARU BASUMATARY AND 18 ORS. <b>Versus</b> THE POWER GRID CORPORATION OF INDIA AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. M DEY	SC, POWER GRID SC, BTC SC, REVENUE
14	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS D ANGANA	SC. WATER RESOURCE DEPTT. SC, REVENUE
15	WP(C)/5442/2020	DIPAK SARKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA MR M J DEURI	GA, ASSAM
16	WP(C)/5444/2020	ABDUL LATIF AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM
17	WP(C)/5451/2020	SUBRATA KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
18	WP(C)/5453/2020	M/S DEVI UDYOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P S BHATTACHARYYA MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, PNRD
19	WP(C)/5455/2020	DR. SHAHINUR ISLAM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR S HOQUE	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5467/2020	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS D ANGANA	SC, WATER RESOURCE
21	WP(C)/5468/2020	ABSER ALI SK. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, REVENUE
22	WP(C)/5474/2020	BISHNU GOYARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P PATHAK MR. A NARZARI	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5478/2020	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	SC, PNRD GA, ASSAM
24	WP(C)/5479/2020	BHRIGUNATH CHAUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, REVENUE SC, K A A C SC, FINANCE
25	WP(C)/5481/2020	FANCY BAZAR MUNICIPAL MARKET DEALAERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH J. KASHYAP MS. M NEOG MR. B MAJUMDAR	MS. M BHATTACHARJEE SC, GMC

#### **ADMISSION**

26	WP(C)/2806/2020 (P/H), FIXED	RSVCPL AKG JV. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
27	WP(C)/5616/2018 FIXED	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
28	<b>WITH</b> WP(C)/5757/2018	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE

	<b>WITH</b> I.A.(Civil)/282/2020 in WP(C)/5757/2018	JAI PRAKASH GOENKA <b>Versus</b> RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI
29	WP(C)/7848/2019 FIXED	M/S. I.S. ENTERPRISE <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. M SAHEWALLA	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	<b>WITH</b> I.A.(Civil)/2024/2020 in WP(C)/7848/2019	M/S. I.S. ENTERPRISE <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA	ASSTT.S.G.I. SC, I O C
<b>ORDERS</b>				
30	I.A.(Civil)/1599/2020 FIXED in WP(C)/2969/2020	SURUJ ZAMAL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	
	<b>WITH</b> WP(C)/2969/2020	SURUJ ZAMAL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	MR. N C DAS SC, APDCL
31	WP(C)/4911/2020 FIXED	MEGHAA MOULDINGS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, P H E
32	<b>WITH</b> WP(C)/4433/2020	OM SREE PRODUCTS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MR D KHAN	SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,17th December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2786/2020	MUSTOFA NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS R DEKA MD. K ALI	PP, ASSAM
2	Bail Appln./2862/2020	MD. SAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
3	Bail Appln./2863/2020	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA	MR. A AHMED MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY	SC, DRI
4	Bail Appln./2864/2020	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Bail Appln./2865/2020	MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
6	Bail Appln./2867/2020	DIPANKAR BAISHYA <b>Versus</b> STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
7	Bail Appln./2868/2020	JOHN THANG YIMCHUNG @ THNGBOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
8	Bail Appln./2869/2020	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
9	Bail Appln./2870/2020	ASRAFUL ALOM @ MD. ASHRAFUL ALOM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<b><u>MOTION</u></b>				
10	Crl.Pet./605/2020	BIJU HAZARIKA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MR. A DHANUKA	PP, ASSAM
11	Crl.Pet./606/2020	BIKRAM JEET DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MR B GOGOI MS. S G BARUAH	PP, ASSAM
12	Crl.Pet./607/2020	MD. AZIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

13	CrI.Pet./608/2020	SMTI PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
14	AB/3647/2020	RIMAN SAIKIA @ RAHUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
15	AB/3648/2020	AHIYA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
16	AB/3649/2020	BISWANATH DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
17	AB/3650/2020	BISWAJIT ROY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/3651/2020	RUPAM KUNCH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
19	AB/3652/2020	RITUMONI DEKA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. A WADUD	PP, ASSAM
20	AB/3653/2020	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/3654/2020	MD. MIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM MR. S SHAH	PP, ASSAM
22	AB/3655/2020	SULTAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
23	AB/3656/2020	ABDUL SATTAR MOLLAH @ SATTAR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/3657/2020	MANOJ GOSWAMI AND ANR. <b>Versus</b> STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
25	AB/3658/2020	DILDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
26	AB/3659/2020	SHOHIDUL ISLAM @ SHOHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MD R ALI	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
27	WP(C)/252/2017	AHMED ALI @ MD. AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.M DAS MR A N AHMED	MR.C BARUAHSC, PandPG GA, ASSAM MR.M NATH(SC, P&RD)
28	WP(C)/7577/2017 FIXED	UTTARA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MS.N BARUAH MS.B BHUYAN	GA, ASSAM SC, EDUCATION MRJ CHUTIASC, KAAC R - 5, 6 and 7 SC, FINANCE
29	WP(C)/467/2019	MANAM PATIR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION

**ADMISSION**

**BAIL HEARING (BA)**

30	Bail Appln./2278/2020 FIXED	DEEP KUMAR SOMANI <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
	<b>WITH</b>			
31	Bail Appln./2287/2020	MD. TOFIQUL HUSSAIN @ RINKU HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
	<b>WITH</b>			
32	AB/3031/2020	SUDHIR DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
33	Bail Appln./2583/2020 FIXED	MOHAN MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. G J GOSWAMI MR. P K CHETRY	PP, ASSAM
34	Bail Appln./2619/2020 FIXED	SMTI JAYANTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR. S CHAUHAN	PP, ASSAM
35	Bail Appln./2626/2020 FIXED	MD. ABDUL SATTAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
36	Bail Appln./2629/2020 FIXED	SWAMENDRAJIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MR. S CHUTIA	PP, ASSAM
37	Bail Appln./2639/2020 FIXED	JISHU KEMPRAI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	PP, ASSAM
38	Bail Appln./2661/2020 FIXED	SAMARESH GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
39	Bail Appln./2701/2020 FIXED	GANGA BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. N ALI	PP, ASSAM
40	Bail Appln./2748/2020 FIXED	JAINAL ABEDIN <b>Versus</b> THE STATE OF ASSAM	MR. K H KHANDAKAR MS M CHANGMAI MR. K M HASSAN	PP, ASSAM
41	Bail Appln./2776/2020 FIXED	ABDUL KAYUM <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
		<b><u>BAIL HEARING</u></b>		
42	AB/1275/2020 FIXED	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	PP, ASSAM
	<b>WITH</b>			
43	CrI.Pet./55/2020	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR S S TALUKDAR (Amicus Curiae)	GA, ASSAM MR. R SHARMA R SARMAH MR H K NATH MR J BORAH MR. P PHUKAN
	<b>WITH</b> I.A.(CrI.)/61/2020 in CrI.Pet./55/2020	LEENA DOLEY <b>Versus</b> GAURAV UPADHYAY AND 4 ORS	R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MS. M BHATTACHARJEE MR. P N GOSWAMI
44	AB/2204/2020 FIXED	BALEN CHANDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
45	AB/3021/2020 FIXED	MD. ARSHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
46	AB/3447/2020 FIXED	TOHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM



**ORDERS**

47 I.A.(Civil)/1985/2020  
MAC.APP. 231/2018(D/O), WITH  
LCR  
**in** MACApp./231/2018

JUGEN MAL  
**Versus**  
UNITED INDIA INSURANCE CO. LTD. AND  
2 ORS.

MR. P HAZARIKA  
MR. H S BORAH

MS. M CHOUDHURY  
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/601/2020	MANJUSRI DEY <b>Versus</b> PREETOM SAIKIA AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	
2	Cont.Cas(C)/604/2020	RUKIYA KHATUN @ RUKIA KHATUN <b>Versus</b> PREETOM SAIKIA, IAS AND 6 ORS	MR. I H SAIKIA MR A ALI MR. Y ALI	
3	WP(C)/1604/2020 FIXED	ANANTA PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
4	WP(C)/5163/2020 B/O	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N AHMED MR. M ALI MR R A AHMED	SC, ELEM. EDU
5	WP(C)/5448/2020	PADMESWAR MILI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M BORUAH MR J PAYENG	SC, SEC. EDU. GA, ASSAM
6	WP(C)/5456/2020	ABDUS SALEM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR C BARUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU
7	WP(C)/5463/2020	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	SC, ELEM. EDU
8	WP(C)/5464/2020	ASIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. MD AKRAM HUSSAIN MS. N SULTANA	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/5469/2020	NASHIR UDDIN AHMED AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
10	WP(C)/5472/2020	JATINDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ISLAM	SC, SEC. EDU. GA, ASSAM SC, BTC SC, FINANCE
11	WP(C)/5475/2020	MD. RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A AHMED	SC, ELEM. EDU
12	WP(C)/5476/2020	MANIZA KHATUN AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MR. D GOGOI	SC, SEC. EDU. SC, N C T E SC, SSA

13	WP(C)/5477/2020	JOGESH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G UZIR MS P DEVI MR. S BORDOLOI	SC, HIGHER EDU SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
14	I.A.(Civil)/263/2019 FIXED in WP(C)/8823/2018 <b>WITH</b> WP(C)/8823/2018	MD. MUSHARAF HUSSAIN <b>Versus</b> MAKBUL HUSSAIN AND 2 ORS.  MAKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN  MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MS D BORGHAIN  SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
15	I.A.(Civil)/2173/2020 B/O in WP(C)/5056/2020 <b>WITH</b> WP(C)/5056/2020	ANJU MONOWARA KHATUN <b>Versus</b> PASHAN ALI AHMED AND 4 ORS.  PASHAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D DAS MR S KHOUND MR N AHMED  MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM MR. M R KHANDAKAR  SC, SEC. EDU. GA, ASSAM
<b>ADMISSION</b>				
16	WP(C)/3448/2019 B/O	CHAPARI GAON L.P.SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
17	WP(C)/4529/2019  <b>WITH</b>	MUNINDRA BARMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S CHOUDHURY MR. A SARMA MS. E SHITIRI	GA, ASSAM SC, PWD
18	WP(C)/7937/2018	MANIK DUTTA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MRS R DEKA MR. A BARKATAKI MR. N BARUAH MR. K KALITA MR. M SARMA	GA, ASSAM
19	WP(C)/7913/2019 B/O	JEUTI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. S K DAS MR. N ISLAM MR. T K DEY MR R KARIM MR D BARMAN	SC, SECONDARY EDUCATION GA, ASSAM
20	WP(C)/8909/2019 B/O	JIBONTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR C BARUAH MR. B BARUAH MR P Y PHOM MS S HASNU	SC, SEC. EDU. MR. A DEKA
21	WP(C)/2647/2020	UMESH RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR D C NATH MS. C KALITA	SC, SEC. EDU. MR R CHAKRAVORTY MR R SHARMA
22	WP(C)/2716/2020 FIXED	SURAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU
23	WP(C)/3700/2020 FIXED	JHOLMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. B SARMA	SC, HIGHER EDU SC, DIMA HASAO
24	WP(C)/4620/2020	RANJAN KUMAR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	SC, SEC. EDU. MR N DUTTA MR. B D GOSWAMI MR. J M GOGOI

25	<b>WITH</b> WP(C)/9081/2019 CAVT. NO. 1213/2019	RANJAN KUMAR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. S BORTHAKUR MR. U K DEKA SC, EDU FOR CAVEATOR
<b>ORDERS</b>				
26	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MR T THAKURIA MS. N PHUKAN
27	Cont.Cas(C)/205/2020 B/O	BANI BORTHAKUR <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
28	Cont.Cas(C)/254/2020 B/O	LAL BABU GOALA <b>Versus</b> SEMINA YASMIN ARA RAHMAN AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	MR. M H RAJBARBHUIYAN MS. S RASUL
29	Cont.Cas(C)/418/2020 FIXED	GOPI NATH DAS AND 47 ORS. <b>Versus</b> PREETOM SAIKIA AND 4 ORS.	MR. K R PATGIRI MRS. C DAS	MR. D SAIKIA (R2) MR. R MAZUMDAR (R2) MR. A PHUKAN (R2)
30	Cont.Cas(C)/422/2020 FIXED	PRIYA DAS <b>Versus</b> MR. PREETOM SAIKIA AND 4 ORS.	MR. K R PATGIRI MS P CHAKRABORTY MS. C DAS	MR. B DEORI (R3)
31	Cont.Cas(C)/423/2020 FIXED	BEGUM DELUWRA KHANAM <b>Versus</b> ABDUL AWAL SAHAB AND 2 ORS.	MR E AHMED	MR. J AHMED (R1) MS A HUSSAIN (R1) MR. Z RAHMAN (R1)
32	Cont.Cas(C)/428/2020 FIXED	PARESH CH. BARMAN <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MS. R BARUAH MRS. K DEVI	
33	Cont.Cas(C)/433/2020 FIXED	MRS. TRISHNA DUARAH NEOG AND 4 ORS. <b>Versus</b> SMT. SEWALI DEVI SHARMA AND 2 ORS.	MR. U K NAIR MR. N K KALITA MR D DEKA	MR. D SAIKIA(R3) MR. D SAIKIA(R3) MR. S BORA(R3) MR B KAUSHIK
34	Cont.Cas(C)/434/2020 FIXED	SADHAN CHANDRA BANIA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	

**HEARING**

35	WP(C)/6328/2018 B/O	SMTI SUMITRA DEWRY AND 60 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
36	WP(C)/7869/2018 B/O	THE DHUBRI LAW COLLEGE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M K CHOUDHURY MR. N BORUAH	MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A CHAMUAH (SC, UGC) MS P BARMAN (SC, GAUHATI UNIVERSITY) SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,17th December 2020]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 10**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2229/2020 CAVT. 93/2020	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> TAPAN DAS	MR. S C KEYAL	MR. P MAHANTA FOR CAVEATOR
<b>WITH</b>				
2	WP(C)/2330/2020	RAMENDRA NATH BISWAS <b>Versus</b> TAPAN DAS	MR. S C KEYAL MS S DAS	
3	WP(C)/3229/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
<b>HEARING</b>				
4	CrI.A./171/2020 P/H, LCR 7 FILES	SHRI BHASKARJIT PHUKAN @ SWAGADITYA PHUKAN AND ANR <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	SC, NIA
<b>WITH</b>				
5	CrI.A./192/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR. S BORTHAKUR MS. P BORAH
6	CrI.A./186/2020 P/H, LCR 7 FILES(KEPT IN COURT), FIXED	AKHIL GOGOI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY, NIA	MR. S BORTHAKUR MR. K GOGOI MR R SENSUA MR D BORAH	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-III AND MAC.APP. MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3283/2020 FIXED	SHREYA JAIN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. H. BURAGOHAJN MR. P JAIN MS A DEVI MS. A AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
	<b>WITH</b>			
2	WP(C)/3396/2020	AJIT JAIN (HUF) <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR H BURAGOHAJN MS A DEVI MS. A AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
	<b>WITH</b>			
3	WP(C)/3400/2020	KIRAN PATNI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR H BURAGOHAJN MS A DEVI MS. A AGARWAL	SC, INCOME TAX ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
4	I.A.(Civil)/243/2020 in WP(C)/9305/2019	NRIPENDRA DAS AND 20 ORS <b>Versus</b> BINAY KR KALITA AND 15 ORS	MR. U K NAIR MR R SINGHA	MR. M AHMED SC, APSC
	<b>WITH</b>			
	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
<b><u>ADMISSION</u></b>				
5	WP(C)/1938/2014 WITH OFFICE NOTE, FIXED	SMTI APARNA MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MR.A B CHOUDHURY(R-5) MR.B K SHARMA MR.M A CHOUDHURYR-5 MISS.P M AHMED(R-5) SC, SOCIAL WELFARE
6	WP(C)/3013/2017	ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.J AHMED MR.S ISLAM MS.S R SAIKIA MS.M AHMED	GA, ASSAM
	<b>WITH</b>			
7	WP(C)/2238/2017	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D BORA MR.J AHMED MR.S ISLAM MR A HAQUE MS.M AHMED	GA, ASSAM

8	WP(C)/3781/2017 FIXED	CHAKRADHAR SOUD and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S DAS MS.D BARUAH MR.N BARUAH MS.R T DAS MR.K DAS	SC, APDCL
9	WP(C)/4731/2017 FIXED	MD. AMZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
10	WP(C)/5103/2017 FIXED	AMJAD HUSSAIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM
11	WP(C)/7101/2017 WITH WP(C) 7100/17 (D/O), FIXED	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
<b>WITH</b>				
12	WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
<b>WITH</b>				
13	WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
<b>WITH</b>				
14	WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. <b>Versus</b> THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
<b>WITH</b>				
15	WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. <b>Versus</b> THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
16	WP(C)/296/2019	MANJUL BORAH <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM MR. S CHAMARIA MR. M ALI MR A N SARMAH SC, FINANCE MR. S CHANDAK
17	WP(C)/892/2019	MINAKSHI KALITA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. S SARMA MS. N M DEKA MR. C CHAKRAVARTY	MR. B D KONWAR SR. ADV. (R5) MR. P DAS MRS J M KONWAR MR. R KALITA (R5) MR G DAS MR. R SALOI (R5) MS. S NEWAR (R5) MS. M K BROWN (R5) ASSTT.S.G.I. SC, NEDFI
18	WP(C)/1635/2019	ARUP KALITA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	MR. K N CHOUDHURY MS. R DEKA MR. M MAHANTA MR. J PATOWARY MISS. R R KAKATI SC, I O C
19	WP(C)/2494/2019	PRADIP KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
20	WP(C)/2982/2019	ABHISHEK BORBORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S A HUSSAIN MR D J HALOI MR A JAIN	GA, ASSAM MR. P N GOSWAMI (SC, EXCISE DEPT., R-4)



21	WP(C)/3520/2019	DIMBESWAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B DEVI MS. S D SAIKIA MR. R SARMAH	GA, ASSAM
22	WP(C)/4498/2019	WAHEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, AG SC, FINANCE DEPTT.
23	WP(C)/4954/2019	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
24	WP(C)/5270/2019	NABA KUMAR DEKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. S BORTHAKUR MR R SENSUA	GA, ASSAM SC, REVENUE
25	WP(C)/5865/2019	NARAYAN CH. DAS @ NARAYAN DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A A R KARIM MR J HUSSAIN	GA, ASSAM SC, FINANCE SC, BTC SC, REVENUE
	<b>WITH</b>			
26	WP(C)/935/2019	PURNA KANTA BRAHMA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A A R KARIM MR. A DEB	GA, ASSAM
	<b>WITH</b>			
27	WP(C)/2112/2019	DAMBRUDHAR BASUMATARY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A A R KARIM MR. A DEB	GA, ASSAM SC, FINANCE SC, BTC SC, REVENUE
28	WP(C)/5914/2019	MONJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	SC, PNRD GA, ASSAM MR. M NATH
29	WP(C)/6733/2019	SURESH KAMAL DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	K U AHMED MR. W RAHMAN MS. J PATHAK	GA, ASSAM
30	WP(C)/7388/2019	MANASH PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
31	WP(C)/3369/2020 B/O	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, HEALTH AND F W
		<b>ORDERS</b>		
32	I.A.(Civil)/1635/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
	<b>WITH</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
33	I.A.(Civil)/1816/2018 in MACApp./429/2018	SMT ANITA BAISHYA <b>Versus</b> SMTI MANJU DEY AND 2 ORS	MR. N SARMA MR. J KALITA MR D PEGU	
	<b>WITH</b> MACApp./429/2018	SMT ANITA BAISHYA <b>Versus</b> SMTI MANJU DEY AND 2 ORS	MR. N SARMA MR. J KALITA MR D PEGU	
34	I.A.(Civil)/3686/2018 in MACApp./908/2018	MR BIREN CHANGMAI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)

**WITH**  
MACApp./908/2018

MR BIREN CHANGMAI  
**Versus**  
NEW INDIA ASSURANCE COMPANY LTD  
AND 3 ORS

MR. A TALUKDAR  
MR. A K BHUYAN  
MS. B BHUYAN  
MR. N CHOUDHURY  
MR. A KHOUND  
MR T TASHI  
MS. Y S PHOM  
MR. M BORAH

MR. K K BHATTA (R1)  
MS. R DEVI (R1)

**WITH**  
I.A.(Civil)/3895/2018  
**in** MACApp./908/2018

BIREN CHANGMAI  
**Versus**  
NEW INDIA ASSURANCE COMPANY LTD.  
AND 3 ORS

MS. B BHUYAN  
MS. N CHOUDHURY  
MR. A KHOUND

35 I.A.(Civil)/281/2019  
**in** MACApp./16002/2018

SMT SIMA BALA DAS AND 4 ORS  
**Versus**  
SADHIN MOHANTY AND ANR

MR. M TALUKDAR  
MR. J LASKAR  
MR. A SHAKIL

MR. R GOSWAMI  
MS. M SAIKIA  
MS. P BORTHAKUR

**WITH**  
MACApp./16002/2018  
(Filing Number)

SMT SIMA BALA DAS AND 4 ORS  
**Versus**  
SADHIN MOHANTY AND ANR

36 I.A.(Civil)/384/2020  
**in** MACApp./18873/2019

ROHINI DEKA  
**Versus**  
ORIENTAL INSURANCE COMPANY  
LIMITED AND ANR

MR. D DAS  
MR. B J TALUKDAR

**WITH**  
MACApp./18873/2019  
(Filing Number)

ROHINI DEKA  
**Versus**  
ORIENTAL INSURANCE COMPANY  
LIMITED AND ANR

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
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6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(I/O)/132/2020	NANDAN BORKAKOTY <b>Versus</b> GOPAL BORKAKOTY	MR G N SAHEWALLA MD ASLAM MS. S. TODI	
<b>ADMISSION</b>				
2	CRP/401/2016	BIBENI TUNGOE <b>Versus</b> NORTH EAST FRONTIER RAILWAY	MR. G CHOUDHURY MS.A HUSSAIN MR.D GOGOI	MR. A BARKATAKI
3	CRP/262/2017	MRS. RANJANA BEZBARUAH and ANR. <b>Versus</b> SMT. BANTI BHARALI	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR. T DAS
4	CRP(I/O)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN and 6 ORS.	MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)
5	CRP/127/2019 WITH LCR, FIXED	PRAVEEN AGARWAL <b>Versus</b> RAUSHAN JABIN ANSARI	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MS J BORAH MR. T CHAKRABORTY	MR. L R MAZUMDER MD. I HUSSAIN
6	CRP/141/2019 FIXED	TANVEER RAHMAN AND 8 ORS. <b>Versus</b> THE ASSAM BOARD OF WAKF	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA MS DIRISHA MAHANTA	MR. R BARUAH S ALI MR. A IKBAL MR. A.I. AHMED
7	CRP(I/O)/343/2019	ALOK BHAGAWATI <b>Versus</b> MAHESH AGARWAL AND 3 ORS.	MR H K SARMA	MR. D SARAF MR. S S GUPTA
8	MACApp./80/2020	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MUSSTT AMIRUN NESSA MAZUMDAR and 10 ORS	MR.K K BHATTA MR.J JOHN MS.A TALUKDAR	
	<b>WITH</b> I.A.(Civil)/494/2020 <b>in</b> MACApp./80/2020	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MUSSTT. AMIRUN NESSA MAZUMDAR and 10 ORS	MS L SHARMA MR.K K BHATTA MR.J JOHN MS.A TALUKDAR	
9	MACApp./100/2020	MUSTT. MOMINA KHATUN <b>Versus</b> MRS. SALEHA BEGUM AND ANR.	MR. M HUSSAIN MS. N HASAN	
10	MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

	<b>WITH</b> I.A.(Civil)/2145/2020 <b>in</b> MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	RSA/187/2019 FIXED	SHRI BABUL CHANDRA KALITA <b>Versus</b> SRI GANESH CHANDRA GHOSH	MR. B DEKA MR. B P CHANGMAI	MR. A K SARMA MR H J TAMULI MR D KALITA
12	RSA/214/2019	SMTI. SHELI CHOUHAN AND 2 ORS. <b>Versus</b> SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
	<b>WITH</b> I.A.(Civil)/3251/2019 <b>in</b> RSA/214/2019	SMTI. SHELI CHOUHAN AND 2 ORS. <b>Versus</b> SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
13	RSA/270/2019	BACHCHU PROSAD BIN @ BACHU PROSAD BIN AND 3 ORS. <b>Versus</b> ON THE DEATH OF GIRISH DAS BISWAS, HIS LEGAL HEIRS MONORAMA DAS AND 2 ORS.	MR G P BHOWMIK MR D KALITA	
14	RSA/18/2020 FIXED	ELA BEGUM AND ANR <b>Versus</b> SRI AGHNURAM DAS AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
	<b>WITH</b> I.A.(Civil)/252/2020 <b>in</b> RSA/18/2020	ELA BEGUM AND ANR <b>Versus</b> SRI AGHNURAM DAS AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
<b><u>ORDERS</u></b>				
15	CRP/63/2016	RUKMINI SAIKIA and 2 ORS <b>Versus</b> ATUL KOCH and 2 ORS	MS. R K SAINI MR G AGARWAL MRS. M D CHOUDHURY	
	<b>WITH</b> I.A./525/2016 <b>in</b> CRP/63/2016	RUKMINI SAIKIA and 2 ORS, <b>Versus</b> ATUL KOCH and 2 ORS,	MS.R K SAINI MRG AGARWAL MRS.M D CHOUDHURY	
16	<b>WITH</b> RSA/267219/2015 (Filing Number)	RUKMINI SAIKIA and 2 ORS <b>Versus</b> SHRI ATUL KOCH and 2 ORS		
17	MACApp./620/2017 WITH LCR	THE ORIENTAL INSURANCE CO.LTD <b>Versus</b> ABED ALI and 2 ORS	MR.S K GOSWAMI MR.B K GOSWAMI	MR. M KHAN MS. M BARMAN MR. J RAHMAN MR. M ISLAM MR R ISLAM
18	I.A.(Civil)/2051/2017 FIXED <b>in</b> LA.App./277974/2016	UNION OF INDIA. <b>Versus</b> SRI JATIN CHANDRA KALITA and 3 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY SC, NF RLY	MR G BORDOLOI
	<b>WITH</b> LA.App./277974/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI JATIN CHANDRA KALITA and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
19	<b>WITH</b> LA.App./277913/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI BASANTA DAS @ HIRA and 3 ORS	MS.D DEKA MS.M CHATTERJEE MRS.U CHAKRABORTY MR.U BHUYAN	

	<b>WITH</b> I.A.(Civil)/2043/2017	UNION OF INDIA. <b>Versus</b> SRI BASANTA DAS @ HIRA and 3 ORS.	MS. M CHATTERJEE MS. N R RABHA MS. U CHAKRABORTY MS. M ACHARYYA SC, NF RLY	MRS. M D CHOUDHURY (R 1-3)
20	<b>WITH</b> LA.App./279820/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI DHARYYA DAS and 2 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY MR.J P SARMA MR H HOQUE	MR.R C PAUL MS.S ROY
	<b>WITH</b> I.A.(Civil)/2049/2017	UNION OF INDIA. <b>Versus</b> SRI DHARYYA DAS and 2 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	
21	<b>WITH</b> LA.App./286755/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI BASANTA DAS @ HIRA and ANR	MS.M CHATTERJEE MRS.U CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/2100/2017	UNION OF INDIA <b>Versus</b> BASANTA DAS @ HIRA and ANR,	MS.M CHATTERJEE MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MS. R K SAINI MRS. M D CHOUDHURY
22	CRP/25/2018	RAM BABU MAHATO <b>Versus</b> MOTOR ACCIDENT CLAIMS TRIBUNAL NO. 1 AND 2 ORS.	MR. I GOGOI MS. T DAS MR. K PATHAK MS. T R KALITA MR. A K ROY	MR. A DUTTA (R 2) MRS. P M DUTTA
23	Review.Pet./97/2018 In RSA/73/2013 (D/O), WITH LCR, FIXED	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI <b>Versus</b> SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
24	I.A.(Civil)/1231/2018 <b>in</b> RSA/293/2016	DHIRENDRA NATH HAZARIKA <b>Versus</b> KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
	<b>WITH</b> RSA/293/2016	DR DHIRENDRA NATH HAZARIKA <b>Versus</b> SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	MS.P R MAHANTA(R-1) MR.S R GOGOI(R-1) MR.N K DEKA(R-1)
	<b>WITH</b> I.A.(Civil)/170/2017 <b>in</b> RSA/293/2016	DR DHIRENDRA NATH HAZARIKA <b>Versus</b> SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	
	<b>WITH</b> I.A.(Civil)/1232/2018 <b>in</b> RSA/293/2016	DHIRENDRA NATH HAZARIKA <b>Versus</b> KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
	<b>WITH</b> I.A.(Civil)/1233/2018 <b>in</b> RSA/293/2016	DHIRENDRA NATH HAZARIKA <b>Versus</b> KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
25	I.A.(Civil)/521/2019 IN RSA 200/2006(D/O) <b>in</b> RSA/200/2006	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)

	<b>WITH</b> I.A.(Civil)/520/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
	<b>WITH</b> I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING <b>Versus</b> ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
26	I.A.(Civil)/1115/2019 In CRP(I/O)/79/2018(D/O) in CRP(I/O)/79/2018 <b>WITH</b> I.A.(Civil)/1116/2019	HEMKANTA PAWE AND 2 ORS. <b>Versus</b> RAMLAL GAM AND 21 ORS.	MR. G PHUKAN	SC, REVENUE
	<b>WITH</b> I.A.(Civil)/3158/2019 FIXED in Test.App./9807/2019 <b>WITH</b> Test.App./9807/2019 (Filing Number)	HEMKANTA PAWE AND 2 ORS. <b>Versus</b> RAMLAL GAM AND 21 ORS. SMT. PRATIMA DUTTA <b>Versus</b> SMT. RUPALI BARGLARY	MR. G PHUKAN  MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	SC, REVENUE  MR. B P BORAH MR P J DUTTA MR R S RONGHANG
27	I.A.(Civil)/3158/2019 FIXED in Test.App./9807/2019 <b>WITH</b> Test.App./9807/2019 (Filing Number)	SMT. PRATIMA DUTTA <b>Versus</b> SMT. RUPALI BARGLARY	MR. S N KRISHNATRAYA	
28	I.A.(Civil)/3391/2019 FIXED in RSA/275/2019 <b>WITH</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS. <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS.	MR D CHAKRABORTY MR. R CHOUDHURY	MRS. U BARUAH MR. A H M R CHOUDHURY
	<b>WITH</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. N DHAR MR. T U LASKAR
29	CRP/52/2020 B/O	REKHA MUKHARJEE AND 5 ORS <b>Versus</b> BISHNULAL RABIDAS AND 9 ORS	MR. P KATAKI MR D CHAKRABORTY MS R BEGUM	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S KATAKEY MR. M SAHEWALLA
30	<b>WITH</b> CRP/18/2020  CAVT. NO. 0097/2020	REKHA MUKHARJEE AND 5 ORS. <b>Versus</b> BISHNULAL RABIDAS AND 9 ORS.	MR S DUTTA MR D CHAKRABORTY MR D KALITA	MR G N SAHEWALLA MR. MD ISLAM FOR CAVEATOR
31	I.A.(Civil)/2140/2020 in RSA/4180/2020 <b>WITH</b> RSA/4180/2020 (Filing Number)	MRS. NAGMA AMIN <b>Versus</b> MD. PARVEZ ALAM AND 3 ORS.	MR G P BHOWMIK MRS. M HORE	
	<b>WITH</b> I.A.(Civil)/4181/2020 (Filing Number)	MRS. NAGMA AMIN <b>Versus</b> MD. PARVEZ ALAM AND 3 ORS (E)		
32	I.A.(Civil)/2141/2020 in MACApp./9557/2020 <b>WITH</b> MACApp./9557/2020 (Filing Number)	MRS. NAGMA AMIN <b>Versus</b> MD. PARVEZ ALAM AND 3 ORS (E) NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. SILA MALLIK AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/9559/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SILA MALLIK AND 3 ORS. F	MS. R D MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/9559/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SILA MALLIK AND 3 ORS.	MS. R D MOZUMDAR	

**HEARING**

33	RSA/264/2017 WITH LCR, P/H	M/S KAMAKHYA COAL PVT LIMITED <b>Versus</b> SHRI PARAG GOGOI	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR. M K CHOUDHURY MR.M C DAS MR.S P CHOUDHURY MR.A S DHILLON MR. N BARUAH MR P BHARDWAJ MR. M SARMA
	<b>WITH</b> I.A.(Civil)/3503/2019 <b>in</b> RSA/264/2017	SHRI PARAG GOGOI <b>Versus</b> M/S KAMAKHYA COAL PVT. LTD.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	MR. P K ROY
	<b>WITH</b> CO/11054/2019 (Filing Number) <b>in</b> RSA/264/2017	SHRI PARAG GOGOI <b>Versus</b> M/S KAMAKHYA COAL PVT. LTD.		
34	RSA/40/2015 WITH LCR, FIXED	MD. SAIJUDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.M U MAHMUD MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R-1 TO 3) MR. M A SHEIKH (R4, R5) DR. K U AHMED (R4, R5) MR B CHANDA (R4, R5) MR.K I MAJUMDAR (R-5)
35	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, FIXED	M/S. ASSAM (TRADE) AGENCIES <b>Versus</b> SUJAUDDIN AHMED	MR. A SATTAR MR Z MUKIT	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2866/2020	ABHIJIT BORO <b>Versus</b> THE STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
2	Bail Appln./2872/2020	FULCHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
3	Bail Appln./2875/2020	UTTAM KUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
4	Bail Appln./2876/2020	ARIJIT ASLAM <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
5	Bail Appln./2877/2020	JITU MIKIR <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI MR L TASHI	PP, ASSAM
6	Bail Appln./2878/2020	KUMUD CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
7	Bail Appln./2880/2020	HITESH BORO <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
8	Bail Appln./2881/2020	KUMUD KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
9	Bail Appln./2882/2020	RAJU BORO <b>Versus</b> THE STATE OF ASSAM	MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
10	Bail Appln./2883/2020	PRANJAL KR HAJANG @ PRANJAL KR. HAJONG <b>Versus</b> THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
11	WP(C)/4727/2017 FIXED	DILIP KUMAR DEV <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT



12	WP(C)/620/2018 FIXED	NARENDRA PRATAP SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
13	WP(C)/2930/2020	ALONGIR HUSSAIN MONDAL <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR H DAS	SC, APDCL
<b><u>ADMISSION</u></b>				
14	CrI.A./140/2015 WITH LCR 3 FILES	SHRI HARESWAR DAS <b>Versus</b> SRI BIMAL DUTTA	MS.G DEKA MR.M K SHARMA MR.R DASGUPTA	MR.A SATTAR MR.Z MUKIT MS.R HUSSAIN MRSH BARUA MS.S CHOUDHURY MR.S K PAUL
15	CrI.A./461/2019 WITH LCR 3 FILES	SRI RITUPARNA GAUTAM <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	PP, ASSAM
16	CRL.A(J)/78/2020	TARAK BORO <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/2662/2020 FIXED	EPIL BASUMATARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. S BASUMATARY	PP, ASSAM
18	AB/2821/2020 FIXED	SARBANANDA DOLEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS M BORUAH MR J PAYENG	PP, ASSAM
19	AB/2939/2020 FIXED	MUJAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	PP, ASSAM
20	AB/2940/2020 FIXED	GANESH SEAL <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
21	AB/3303/2020 FIXED	IMDATULLAH @ IMDADUL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
22	AB/3326/2020 FIXED	MD RANA ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
<b><u>ORDERS</u></b>				
23	CrI.A./210/2014 WITH OFFICE NOTE	SANJAY DEB <b>Versus</b> UTTAM CHAKRABARTY @ BOKKA and 4 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A ALAM	MR.G SAROWAR MRM RAHMAN MR.S AHMED MR.M HUSSAIN MR.N UDDIN PP, ASSAM
24	CrI.A./7/2015 WITH LCR 2 FILES	SRI SHYAM HARLALKA <b>Versus</b> SRI ANKUR DUWARA	MR.S C KEYAL MS.P BARUAH MS.G SARMAH	MR.N K KALITA MR.R TALUKDAR
25	CrI.A./68/2015 WITH LCR 4 FILES	SAJAL SARKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MD.A HUSSAIN MR.A T SARKAR	PP, ASSAMR-1
26	CrI.A./291/2015 WITH OFFICE NOTE, LCR 5 FILES	MINTU SINGHA <b>Versus</b> STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MS.K M SARMA MR.R RAHMAN	MR.M KALITA(R-2) MRK K DAS(R-2) MR.N J SARMA(R-2) PP, ASSAM
27	CrI.A./16/2016 WITH LCR 5 FILES	DASARATH SARKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MR.R RAHMAN MS.K M SARMA	MR.P K MUNIR(R-2) PP, ASSAM

28	I.A.(CrI.)/783/2019 B/O in CrI.A./7554/2019	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
	<b>WITH</b> CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI		
29	I.A.(CrI.)/40/2020 WITH LCR 5 FILES, FIXED in CrI.A./14/2020	SAULAT RASOOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.A./14/2020	SAULAT RASOOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
30	CrI.L.P./44/2020 WITH OFFICE NOTE, FIXED in CrI.A./7150/2020	HEMLATA TAMULY @ HEMALATA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G J SHARMA MR S HUSSAIN	PP, ASSAM
	<b>WITH</b> CrI.A./7150/2020 (Filing Number)	HEMLATA TAMULY @ HEMALATA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR (D)	MR G J SHARMA	
31	I.A.(CrI.)/310/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./138/2020	PRANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	PP, ASSAM
	<b>WITH</b> CrI.A./138/2020	PRANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	MS P K DARJEE PP, ASSAM MS. I THAKURIA
<b>HEARING</b>				
32	CrI.A./130/2014 WITH LCR 4 FILES, FIXED	HAZI MD. BADAR UDDIN <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.H R A CHOUDHURY MR.B J DUTTA MR.I A HAZARIKA MR.R A CHOUDHURY ADDL PP,ASSAM
33	CrI.A./450/2019 WITH LCR 5 FILES	SRI RAJIB BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MS M D MEDHI	PP, ASSAM
34	CrI.A./115/2020 WITH LCR 5 FILES, FIXED	SRI SHANKAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/254/2020 in CrI.A./115/2020	SRI SHANKAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2871/2020	HAFIJA KHATUN @ HAFIZA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
2	Bail Appln./2879/2020	HANIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
<b>MOTION</b>				
3	AB/3280/2020 FIXED,	JYOTIRMOY DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	PP, ASSAM
4	AB/3562/2020	RATUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
5	AB/3660/2020	KAMAL BORO <b>Versus</b> THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	PP, ASSAM
6	AB/3661/2020	MD. SADIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN	PP, ASSAM
7	AB/3662/2020	GIAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK	PP, ASSAM
8	AB/3663/2020	PHANIDHAR BORUAH @ PHONI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
9	AB/3666/2020	JUBUMONI BORDOLOI @ JUBOLMONI BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. P DAS MR P PRAWAR	PP, ASSAM
10	AB/3667/2020	NOMAL CH BORAH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
11	AB/3668/2020	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
12	AB/3669/2020	ANKUR JYOTI BORA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
13	AB/3672/2020	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM

**PENSION MATTERS**

14	WP(C)/2165/2017 FIXED	SRI KRISHNA GOSWAMI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. D SAIKIA MR. P HAZARIKA MR. A BARMAN MS. P DAS	MR. C BARUAH (SC, AG (A&E)) GA, ASSAM MR. A ROY(SC, PNRD,(R- 1,3 & 5)) MR. D NATH (ADDL. SR. GA, ASSAM) MR. P NAYAK (SC, FINANCE DEPTT.,(R-6))
15	WP(C)/1846/2018 FIXED	SOBHEN CHANDRA BORDOLOI <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 3 ORS.	MR. D GOSWAMI MR. K SINGHA	MR. R THAKURIA (R1 TO 4) MR. A S DHILLON MR. L. P SHARMA (R 1 TO 3)
16	WP(C)/1870/2018 WP(C) 5180/2013(D/O), FIXED	NIZAMUDDIN AHMED <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR. B PRASAD MR. D KALITA	SC, AEGCL

**BAIL HEARING (BA)**

17	Bail Appln./2592/2020 WITH ORIGINAL CASE RECORD	MD. TAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA MD S ALI	PP, ASSAM
18	Bail Appln./2614/2020 BA 2561/2020(D/O), FIXED	SHAJIDA KHATUN @ SHAZIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
19	Bail Appln./2615/2020 FIXED	MD. AJJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

**BAIL HEARING**

20	AB/2671/2020 FIXED	BAHARUL ISLAM @ BABUL <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
21	AB/2759/2020 FIXED	NAZRUL ISLAM KHANDAKAR @ NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM	PP, ASSAM
22	AB/2832/2020 FIXED	ABDUL AZIZ KHAN @ MD. ABDUL AJIZ KHAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. S ISLAM MR. Y ALI	PP, ASSAM
23	AB/3025/2020 FIXED	ABU SAYED <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR M MONDAL	PP, ASSAM
24	AB/3058/2020 FIXED	BHABESH BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
25	AB/3122/2020 FIXED	MD. SABED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	PP, ASSAM
26	AB/3136/2020 FIXED	NIPON SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
27	AB/3164/2020 FIXED	HAZRAT ALI SK @ HAZRAT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
28	AB/3241/2020 FIXED	MRS. RUMIZA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
29	AB/3282/2020 FIXED	NABIN HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
	<b>WITH</b>			
30	AB/3135/2020	RINKU DAS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

31	AB/3375/2020 FIXED	MD. NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
32	AB/3376/2020 FIXED	ALI AHMED BARBHUIYA @ BUTTU AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
33	AB/3383/2020 FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
34	AB/3386/2020 FIXED	HORUBHAI DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS B BORA MR. M BASUMATARY	PP, ASSAM
35	AB/3395/2020 FIXED	MIRZA OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
36	AB/3422/2020 FIXED	ABUL HUSSAIN MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
37	AB/3423/2020 FIXED	MD DILBAR ALI @ DELBAR HOSSEN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MD. K ALI	PP, ASSAM
38	AB/3424/2020 FIXED	GIRINDRA NAMASUDRA AND 4 ORS. <b>Versus</b> STATE OF ASSAM	MR. N DHAR MS. S DASGUPTA	PP, ASSAM
39	AB/3427/2020 FIXED	SIMANG MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A NARZARI	PP, ASSAM
40	AB/3432/2020 FIXED	SABINA ARA AHMED @ ARA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. D DAS MR. R RAHMAN	PP, ASSAM
41	AB/3468/2020	JAHANGIR ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
42	AB/3500/2020 FIXED	KANAUJ BARMAN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM	PP, ASSAM
43	AB/3510/2020 FIXED	PRABIN BORGHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
44	AB/3511/2020 FIXED	HELMINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
45	AB/3581/2020 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./322/2015 FIXED	RATNESHWAR MISHRA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.A C RAY MR.R P N SINGH	MR.B SAIKIA(R-2) PP, ASSAM MR.B S SINGHA(R-2)
2	Crl.Pet./611/2016	MANAGING DIRECTOR, M/S HALDIRAM MANUFACTURING CO. P LTD. and ANR <b>Versus</b> SHRI B. BARUA and ANR.	MR.D K BHATTACHARYYA MR.B K SINGH MR.A K CHOUDHURY MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE MS.M BORA	PP, ASSAM
3	Crl.Pet./688/2016	SUBIR KR. DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRA KUNDU	PP, ASSAM
4	Crl.Pet./902/2018	PURIBALA KALITA <b>Versus</b> RAMESH KALITA AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. K D SARMAH MR. S D ROY MS. S SARMA	MR D TALUKDAR (R1,R2) MR P CHOUDHURY (R1,R2) MS B GOSWAMI (R1,R2) PP, ASSAM
5	Crl.Pet./945/2018	INAMUL DEWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. M HOQUE	MR. S S S RAHMAN (R2) SYED BURHANUR RAHMAN (R2) MR A W AMAN (R2) PP, ASSAM
6	Crl.Pet./1020/2018 FIXED	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
7	<b>WITH</b> Crl.Pet./1231/2018	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
8	<b>WITH</b> Crl.Pet./1279/2018	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
9	<b>WITH</b> Crl.Pet./1281/2018	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.

10	<b>WITH</b> Crl.Pet./1296/2018	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
11	<b>WITH</b> Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
12	<b>WITH</b> Crl.Pet./95/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
13	<b>WITH</b> Crl.Pet./97/2019	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
14	<b>WITH</b> Crl.Pet./145/2019	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
15	<b>WITH</b> Crl.Pet./176/2019	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/904/2019 <b>in</b> Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
16	<b>WITH</b> Crl.Pet./180/2019	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
17	<b>WITH</b> Crl.Pet./334/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
18	<b>WITH</b> Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
19	<b>WITH</b> Crl.Pet./1020/2019	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
20	Crl.Pet./1133/2018	TAPAN CHANDRA BORDOLOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DAS MISS. A BARUAH	MR DEBA KUMAR DAS (R2) MR. S BHATTACHARJEE MR. R D BHUYAN (R2) MR U DEKA MR D DEKA (R2) PP, ASSAM
21	Crl.Pet./1222/2018	DARPAN MALHOTRA <b>Versus</b> ELIAS KERKETTA	MR. S CHAMARIA MR. M ALI MR A N SARMAH	MR. S BIKASH MS. H BEGUM

22	Crl.Pet./132/2019	SANKARSAN ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. L C DEY	MR. D MOZUMDER (R2) MR. S BISWAS (R2) MS. J KAKOTI (R2) PP, ASSAM
23	MFA/259/2019 WITH LCR	SAMED MEAH AND ANR <b>Versus</b> UNION OF INDIA	MR. M TALUKDAR MR. A SHAKIL	SC, NF RLY
24	Crl.Pet./545/2019	PARAN JYOTI BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A DAS	MR. R R KAUSHIK MS. M DUTTA MS. B TALUKDAR PP, ASSAM
25	Crl.Pet./799/2019	AMARJYOLTI GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
26	Crl.Pet./803/2019	HARENDRA PATHAK <b>Versus</b> THE STATE OF NAGALAND AND ANR.	MR G SAIKIA MR. D SAUD MR J DAS	MR. S K JAIN MR. B K JAIN MR. A PATHAK GA, NAGALAND
27	Crl.Pet./916/2019	RAKESH KUMAR SINGH <b>Versus</b> ABHA SINGH	MR N P DOWERAH MR. M PHUKAN MRS M DAS MS R KASHYAP	MR. N C DAS
28	Crl.Pet./957/2019 WITH LCR 2 FILES	MUHIRAM SAIKIA AND ANR. <b>Versus</b> BIRENDRA NATH GOGOI AND ANR.	MR. A BARUAH MR. M GOGOI	MR. A T H AHMED MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM
29	Crl.Pet./994/2019 WITH LCR 1 FILE(SCANNED), FIXED	SAMPAT KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. B K JAIN MS. J GOGOI MS. P C BARNALI NAIR MS. S TALUKDAR MR. A DEKA MR. G K MEDHI	PP, ASSAM
30	Crl.Pet./1409/2019	TILEN DAS <b>Versus</b> SUBHKARAN JAIN AND ANR.	MR. M DUTTA MR. P P DAS MR. R AHMED	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA PP, ASSAM MR. M SAHEWALLA
	<b>WITH</b> I.A.(Crl.)/1065/2019 <b>in</b> Crl.Pet./1409/2019	SUBHKARAN JAIN <b>Versus</b> TILEN DAS AND ANR	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR. P P DAS MR. M DUTTA MR. R AHMED
31	Crl.Pet./1483/2019	OINAM CHIRANJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED PP, ASSAM
32	Crl.Pet./1501/2019 WITH OFFICE NOTE	MD. ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED PP, ASSAM
33	MFA/18/2020	M/S AMBA INDUSTRIES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY
34	Crl.Pet./53/2020	JEKIRUL HUSSAIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. T ROY MS. B SARKAR PP, ASSAM MR. N K CHAKRABORTY
35	Crl.Pet./96/2020 CRL.PET. 1482/2019(D/O), WITH LCR 1 FILE(SCANNED)	ROBERT MAURICE KERR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA PP, ASSAM
36	Crl.Pet./248/2020 WITH LCR 1 FILE, FIXED	BISWAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	MR Z KAMAR MR. T N DAS PP, ASSAM



37	Crl.Pet./306/2020	SUMON GHOSH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N BARMAN MS H AHMED MS P RABHA PP, ASSAM
38	Crl.Pet./350/2020	BORNALI DUTTA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
39	Crl.Pet./353/2020 WITH LCR 1 FILE(SCANNED)	ABDUL KHALEK @ MD. ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	MR. T K BORA PP, ASSAM
40	Crl.Pet./406/2020 WITH LCR 1 FILE(SCANNED)	BIDYUT TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR D SARMA MS. S NAZNEEN MR. D N BORAH	MR. B GOGOI MR P NAYAK MR A CHALIHA PP, ASSAM
41	Crl.Pet./413/2020	SALIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. T C CHUTIA MR S KHOUND MR H K NATH MR J BORAH MR D K ROY MS. I KAKATI MS B BARUAH PP, ASSAM
42	Crl.Pet./417/2020	BANOWARILAL SHARMA <b>Versus</b> PRADIP DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM MS N BURAGOHAIN MR. R P SINGH
<b>ORDERS</b>				
43	Crl.Pet./639/2018	ANIL KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM MR. S U AHMED MR K JAIN	MR. S CHETIA (R2) MR. A GOYAL (R2) PP, ASSAM
44	Crl.Pet./853/2018	KALINDRA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B C DAS MS A SAIKIA	PP, ASSAM
45	Crl.Pet./1493/2019 WITH LCR 1 FILE	MOFIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B SINHA MR. M GOGOI MS K BORAH	PP, ASSAM
46	Crl.Pet./40/2020	SUMAN DAS <b>Versus</b> PURNIMA SENGUPTA AND ANR.	MR S DAS MR S HOQUE	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE PP, ASSAM
<b>HEARING</b>				
47	Crl.Rev.P./318/2014 WITH LCR 3 FILES, FIXED	SMTI BHULU DEVI <b>Versus</b> BAPAN SARMA @ CHAMPARAM SARMA	MS.N M DEKA MR.P SARMA MS.D SARMA	MR.K K GOSWAMI LEGAL AID COUNSEL
48	Crl.Rev.P./406/2019 WITH LCR 2 FILES, FIXED	ATOWAR RAHMAN PRADHANI @ ATOWAR RAHMAN <b>Versus</b> MISS REJIYA BANU	MR. S C BISWAS MS A DAS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,17th December 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
<b>ADMISSION</b>				
2	WP(C)/4843/2014	SMTI. GULBAHAR BEGUM <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 3 ORS,	MR A ISLAM MR.S BANIK MR.S K ROY	MRP MUKHERJEE MR.P BORGOHAIN
3	WP(C)/1874/2015	KRISHNA MOHAN DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S BANIK MR.S K ROY MRS M M ROY	GA, ASSAM MR A CHAKRABORTY(R-1&2) MR.C GOSWAMI(R-3&4)
4	WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5
	<b>WITH</b> I.A.(Civil)/3048/2017 <b>in</b> WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
5	WP(C)/5714/2017	M/S. ELECTRO CELL and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A DAS MR. S DUTTA MR. S SINGH	GA, ASSAM
6	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
7	WP(C)/5227/2018 FIXED	ABDUL KAYUM MAZUMDER AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MS. V L SINGH( SC, PWD(NH)) MRS. A GAYAN (CGC, R2) ASSTT.S.G.I. MR. C BARUAH

8	WP(C)/379/2019	PHANINDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
	<b>WITH</b>			
9	WP(C)/5897/2019	PHANINDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
10	WP(C)/927/2019	DURNA GOWALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	MR C BARUAH (SC, NHAI) GA, ASSAM SC, REVENUE
11	WP(C)/1628/2019	JONAKI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE SC, NF RLY
12	WP(C)/4625/2019	M/S. G.N.POLYTECH PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, APDCL
13	WP(C)/5267/2019	AJOY KRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, K A A C
	<b>WITH</b>			
14	WP(C)/5842/2019	LILA DHAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
15	WP(C)/5876/2019	BASANTA DEKA <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM MR. R PHUKAN SC, REVENUE
16	WP(C)/7972/2019	ASHIKULLAH @ ASHOKULLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	GA, ASSAM
17	WP(C)/635/2020	UTTARAN GRAM UNNAYAN SANGHA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
	<b>WITH</b>			
18	WP(C)/651/2020	PRAGATISIL SANGTHA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
19	WP(C)/2911/2020 FIXED	ABDUL AZIZ LASKAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM..A AND 4 ORS	MR H I CHOUDHURY	SC, P H E
20	WP(C)/3302/2020	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR D J MEDHI GA, ASSAM MR S KHOUND SC, REVENUE
21	WP(C)/3371/2020	BHASKAR JYOTI GOGOI <b>Versus</b> THE OIL AND NATURAL GAS COMPANY LTD. AND ANR.	MR H DAS MR. P GOGOI MS. D GOGOI	MR. B K DAS MR H P GUWALA
22	WP(C)/3495/2020 FIXED	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, CO OP
23	WP(C)/3549/2020 FIXED	M/S M P JALAN AND ANR. <b>Versus</b> M/S INDIAN OIL CORPN. LTD. AND 3 ORS.	MR G RAHUL MR. D M NATH	MR. S N SARMA, SC, IOC SC, I O C
24	WP(C)/4097/2020	ASSAM YUVAK ADARSHA BAHUMUKHI COOPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R K BORAH MR. R PHUKAN	SC, CO OP
25	WP(C)/4457/2020	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE

**ORDERS**

26	Cont.Cas(C)/277/2018	MOHIDHAR BHUYAN AND 2 ORS. <b>Versus</b> T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. G PEGU (R3) MR. P KAKATI (R5, R6)
	<b>WITH</b>			
27	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. <b>Versus</b> T.Y DAS AND 7 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	<b>WITH</b> I.A.(Civil)/3849/2019 <b>in</b> Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. <b>Versus</b> T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
	<b>WITH</b>			
28	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T Y DAS AND 7 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	<b>WITH</b> I.A.(Civil)/861/2020 <b>in</b> Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
29	WP(C)/5826/2019	ANJANA SINGH <b>Versus</b> SILCHAR DEVELOPMENT AUTHORITY AND ANR.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR. L R MAZUMDER MR. A Z AHMED
30	WP(C)/117/2020 FIXED	NACOF - ITAS CONSORTIUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D DAS	GA, ASSAM
31	I.A.(Civil)/1495/2020 <b>in</b> WP(C)/7439/2018	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, CO OP
	<b>WITH</b> WP(C)/7439/2018 CAVT. NO. 0871/2018	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
32	WP(C)/2771/2020	MADINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	SC, PNRD GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA
33	WP(C)/3617/2020 B/O	GANESH SHILL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPT.)
34	WP(C)/4634/2020 FIXED	MD. MASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK MR A BHUYAN	SR. GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,17th December 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5527/2019	MUZAHIDUL ALOM <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. S S ROY MR H GUPTA (C.G.C.) MR. S BORTHAKUR ASSTT.S.G.I.
2	WP(C)/7939/2019	ABDUL AHAD CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 19 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, FINANCE AND TAXATION GA, ASSAM ASSTT.S.G.I. SC, CBI SC, CENTRAL EXCISE CUSTOMS
3	<b>WITH</b> WP(C)/4459/2019	ABDUL AHAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM
4	WP(C)/8522/2019	ROFIQUEL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MR. A F N U MOLLAH MR. M K HUSSAIN MD H R AHMED MR K U AHMED	MR H R A CHOUDHURY GA, ASSAM MR. A M AHMED
5	<b>WITH</b> I.A.(Civil)/673/2020 <b>in</b> WP(C)/8522/2019	THE CHAIRMAN <b>Versus</b> ROFIQUEL ISLAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED	MR K K MAHANTA MR. A F N U MOLLAH GA, ASSAM
5	WP(C)/8848/2019	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
<b>BAIL HEARING</b>				
6	AB/2722/2020 FIXED	KHAIRUL ISLAM @ KHAIRUL ALOM <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2238/2020	DALIMA KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. MR. B. DEORI, GA, ASSAM
	<b>WITH</b>			
2	WP(C)/8746/2019	HEMANTA KR. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	SC, SEC. EDU.
	<b>WITH</b>			
3	WP(C)/3734/2020	PUTUMONI HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
	<b>WITH</b>			
	I.A.(Civil)/1969/2020 <b>in</b> WP(C)/3734/2020	PUTUMONI HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	SC, EDU
	<b>WITH</b>			
4	WP(C)/3736/2020	DOLY KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
	<b>WITH</b>			
	I.A.(Civil)/1972/2020 <b>in</b> WP(C)/3736/2020	DOLY KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	
	<b>WITH</b>			
5	WP(C)/3751/2020	NITUMONI KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS G DAS MR. I CHOUDHURY MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, EDU
	<b>WITH</b>			
	I.A.(Civil)/1967/2020 <b>in</b> WP(C)/3751/2020	NITUMONI KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR T DAS	SC, EDU



6	<b>WITH</b> WP(C)/3771/2020	BIRENDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	SC, SEC. EDU.
7	<b>WITH</b> WP(C)/3781/2020	AJOY KISHOR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1970/2020 <b>in</b> WP(C)/3781/2020	AJOY KISHOR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DAS MR. I CHOWDHURY SR ADV	SC, EDU
8	<b>WITH</b> WP(C)/3790/2020	KOHINUR ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1971/2020 <b>in</b> WP(C)/3790/2020	KOHINUR ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR T DAS	SC, EDU
9	<b>WITH</b> WP(C)/3837/2020	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONAL DEPT.
10	<b>WITH</b> WP(C)/3840/2020	CHINTU MONI RAJKHOWA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
11	<b>WITH</b> WP(C)/3850/2020	SWAPNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M CHOUDHURY MR RIZWAN YASIN	SC, SEC. EDU.
12	<b>WITH</b> WP(C)/3857/2020	PRASANNA BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA MR. D KALITA	SC, SEC. EDU.
13	<b>WITH</b> WP(C)/3862/2020	NAMITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
14	<b>WITH</b> WP(C)/3885/2020	SUSHIL SAHARIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, RMSA SC, RMSA ASSTT.S.G.I. SC, PERSONNEL DEPT.
15	<b>WITH</b> WP(C)/3893/2020	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
16	<b>WITH</b> WP(C)/3896/2020	MONALISHA SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
17	<b>WITH</b> WP(C)/3910/2020	JONTI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM
18	<b>WITH</b> WP(C)/3919/2020	JAKIR HUSSAIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.

19	<b>WITH</b> WP(C)/4017/2020	DEBAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, EDU
20	<b>WITH</b> WP(C)/4018/2020	SABITA SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
21	<b>WITH</b> WP(C)/4042/2020	SWAPNA BARUAH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, SEC. EDU. SC, PERSONNEL DEPT.
22	<b>WITH</b> WP(C)/4083/2020	SHAH NEOUS AKTER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU. MR. M DEKA
23	<b>WITH</b> WP(C)/4098/2020	BIRINCHI KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M MAHANTA MR. B BORAH	SC, SEC. EDU. SC, PERSONNEL DEPT.
24	<b>WITH</b> WP(C)/4104/2020	JUNUMA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
25	<b>WITH</b> WP(C)/4105/2020	ANIMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
26	<b>WITH</b> WP(C)/4107/2020	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.
27	<b>WITH</b> WP(C)/4108/2020	CHHANDA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED	SC, SEC. EDU. (R 1 & 3) GA, ASSAM (R 2)
28	<b>WITH</b> WP(C)/4110/2020	MIHIR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	GA, ASSAM SC, EDU
29	<b>WITH</b> WP(C)/4112/2020	JULFIKAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MR R A AHMED	SC, SEC. EDU. SC, PERSONAL DEPT.
30	<b>WITH</b> WP(C)/4113/2020	KALPAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
31	<b>WITH</b> WP(C)/4121/2020	LALITA PATOWARY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
32	<b>WITH</b> WP(C)/4123/2020	NIRMALI HAZARIKA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K THAKUR
33	<b>WITH</b> WP(C)/4129/2020	ROUSON ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L P NATH	SC, SEC. EDU.

34	<b>WITH</b> WP(C)/4136/2020	MINAKSHI BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. SC, PERSONNEL DEPT.
35	<b>WITH</b> WP(C)/4138/2020	SHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU.
36	<b>WITH</b> WP(C)/4140/2020	NILADRI SANKAR DAS AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
37	<b>WITH</b> WP(C)/4141/2020	REKHA MANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. SC, PERSONAL DEPT.
38	<b>WITH</b> WP(C)/4177/2020	HIMADRI KALITA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
39	<b>WITH</b> WP(C)/4190/2020	EUSUF ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	SC, SSA SC, EDU
40	<b>WITH</b> WP(C)/4196/2020	JIBUNNESHA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU SC, PERSONAL DEPT. SC, SSA
41	<b>WITH</b> WP(C)/4213/2020	RATNA SAIKIA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S GOSWAMI	SC, ELEM. EDU SC, SSA
42	<b>WITH</b> WP(C)/4468/2020	MAMATAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, PERSONAL DEPT.
<b><u>ADMISSION</u></b>				
43	WP(C)/3056/2017 (P/H), FIXED	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION
44	WP(C)/3333/2017 (P/H), FIXED	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
45	WP(C)/196/2019	MOTIBUL HUSSAIN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
46	<b>WITH</b> WP(C)/1762/2017	M/S. ABHIJIT INTERNATIONAL and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
47	<b>WITH</b> WP(C)/1771/2017	M/S. THE EASTERN ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, TAXES SC, EXCISE DEPTT.
48	<b>WITH</b> WP(C)/1838/2017	KDC BONDED WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.

49	<b>WITH</b> WP(C)/1873/2017	RADIANT MANUFACTURES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, EXCISE DEPTT. SC, TAXES
50	<b>WITH</b> WP(C)/2567/2017	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
51	<b>WITH</b> WP(C)/2591/2017	RAMKRISHNA ROY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	GA, ASSAM MR.P N GOSWAMI
52	<b>WITH</b> WP(C)/2780/2017	KAMALESH SINGH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
53	<b>WITH</b> WP(C)/3070/2017	M/S. J.C. BUSINESS PVT. LTD and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M DAS MR.K CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
54	<b>WITH</b> WP(C)/3962/2017	M/S. MID ASSAM BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MR. K CHOUDHURY	GA, ASSAM SC, FINANCE SC, EXCISE DEPTT.
55	<b>WITH</b> WP(C)/4915/2017	M/S. FLAMINGO BREWERIES PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
56	<b>WITH</b> WP(C)/4921/2017	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
57	<b>WITH</b> WP(C)/4922/2017	KANU MOZINDER BARUAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	
58	<b>WITH</b> WP(C)/4923/2017	M/S. BORGHAIN ENTERPRISE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
59	<b>WITH</b> WP(C)/4924/2017	M/S. MARUTI NANDAN BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
60	<b>WITH</b> WP(C)/5036/2017	M/S SUBHALAKHI BONDED WAREHOUSE PVT. LTD and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
61	<b>WITH</b> WP(C)/5048/2017	M/S. S.B.BONDED WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
62	<b>WITH</b> WP(C)/5174/2017	M/S. UNION BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
63	<b>WITH</b> WP(C)/5514/2017	M/S. BARAK WAREHOUSE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.

64	<b>WITH</b> WP(C)/2290/2018	SARTHE RONGPI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
65	<b>WITH</b> WP(C)/3416/2018	ROHINI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
<b>HEARING</b>				
66	WP(C)/2129/2018 FIXED	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
67	<b>WITH</b> WP(C)/743/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
68	<b>WITH</b> WP(C)/744/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
69	<b>WITH</b> WP(C)/745/2017	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
70	<b>WITH</b> WP(C)/746/2017	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
71	<b>WITH</b> WP(C)/747/2017	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020